

ANNEXURE 'A'

**DETAILS OF THE COMMITTEES OF HON'BLE
JUDGES/OFFICERS****19.12.2009**

COMMITTEES OF HON'BLE JUDGES	
Departmental Promotion Committee for making recommendations for promotion of Gazetted Officers	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.H.Kapadia 2. Hon'ble Mr. Justice Tarun Chatterjee 3. Hon'ble Mr. Justice Altamas Kabir
Screening Committee for review of cases of Addl. Registrar and above for their continuance or otherwise in the service of this Registry beyond the age of 50/55/56/57/58 and 59 years	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.H.Kapadia 2. Hon'ble Mr. Justice Altamas Kabir
Committee for selection of Law Clerk-cum-Research Assistants for being provided to Hon'ble Judges.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Altamas Kabir 2. Hon'ble Mr. Justice Dalveer Bhandari
Library Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.H.Kapadia 2. Hon'ble Mr. Justice Altamas Kabir 3. Hon'ble Mr. Justice Dalveer Bhandari
Building and Purchase Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S.H.Kapadia 2. Hon'ble Mr. Justice Altamas Kabir 3. Hon'ble Mr. Justice R.V.Raveendran
Security Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Altamas Kabir 2. Hon'ble Mr. Justice R.V.Raveendran 3. Hon'ble Mr. Justice D.K.Jain
Committee to advise Hon'ble CJI on various steps and decisions required to be taken towards construction of building on 12.19 acres of land allotted to the CPWD at Pragati Maidan for additional requirement of Supreme Court for storage of records, office complex, auditorium, litigants hall and parking space etc. including	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Altamas Kabir 2. Hon'ble Mr. Justice R.V.Raveendran 3. Hon'ble Mr. Justice Dalveer Bhandari 4. Hon'ble Mr. Justice D.K.Jain 5. Hon'ble Mr. Justice P.Sathasivam

appointment of Project Management Consultants & Architects.	
Committee for selection of furniture items to be used in Registry	1. Hon'ble Mr. Justice R.V.Raveendran 2. Hon'ble Mr. Justice D.K.Jain
Committee to supervise and give directions on civil and electrical works to be carried out in/for (i) CGHS First Aid Post functioning in the Supreme Court premises (ii) any other part of Supreme Court Building	1. Hon'ble Mr. Justice R.V.Raveendran 2. Hon'ble Mr. Justice D.K.Jain
Committee to supervise and give directions on (i) replacement of old and obsolete furniture/furnishing etc. in the Chambers, residential offices of Hon'ble Judges and in the offices of Registry (ii) additional furniture and furnishing items/electrical items/electrical appliances etc. which may be supplied in the Chambers as well as residential offices by the Registry (iii) furniture and furnishing including additional furniture, if any, in CGHS First Aid Post.	1. Hon'ble Mr. Justice Dalveer Bhandari 2. Hon'ble Mr. Justice D.K.Jain
Committee for supervising the Maintenance and Upgradation and allotment of rooms in Supreme Court Transit Home-cum-Guest House.	1. Hon'ble Mr. Justice R.V.Raveendran 2. Hon'ble Mr. Justice D.K.Jain
Advocates-on-Record Examination Committee	1. Hon'ble Mr. Justice Altamas Kabir 2. Hon'ble Mr. Justice D.K. Jain 3. Hon'ble Mr. Justice P. Sathasivam
Committee for Amendments of the Supreme Court Rules, 1966	1. Hon'ble Mr. Justice S. H. Kapadia 2. Hon'ble Mr. Justice Altamas Kabir

	<ol style="list-style-type: none"> 3. Hon'ble Mr. Justice P.Sathasivam 4. President, Supreme Court Advocates-on-Record Association 5. Shri Jitender Sharma, Senior Advocate 6. Sh. Gopal Subramaniam, Senior Adv. 7. President, Supreme Court Bar Association
Committee for taking final decisions in the matters relating to Computerization of Courts including utilization of funds.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice S. H. Kapadia 2. Chairman, E-Committee 3. Director General, NIC 4. Additional Secretary, Department of Justice 5. Shri Ashok Menon, Registrar
Hon'ble Judge nominated to deal with PIL Matters	Hon'ble Mr. Justice V.S.Sirpurkar
Law Reporting Council	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice of India 2. Hon'ble Mr. Justice Altamas Kabir 3. Hon'ble Mr. Justice G.S.Singhvi 4. Attorney General for India 5. Mr. M.N.Krishnamani, President, Supreme Court Bar Association 6. Shri T. Sivadasan, Registrar, Supreme Court of India (Secretary)
Committee to consider cases of Accreditation of Legal Correspondents	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Dalveer Bhandari 2. Hon'ble Mr. Justice V.S.Sirpurkar 3. Hon'ble Mr. Justice B.Sudershan Reddy
Judges Committee for approving allotment of Lawyers Chambers	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice R.V.Raveendran 2. Hon'ble Mr. Justice Dalveer Bhandari 3. Hon'ble Mr. Justice D.K. Jain
Committee to consider demands for space/additional space in Supreme Court Building received from SCBA, AOR Association, non-AOR Association, Bar Clerks' Association.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice B.N.Agrawal 2. Hon'ble Mr. Justice S.H.Kapadia

Supreme Court Museum Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Markandey Katju 2. Hon'ble Mr. Justice Aftab Alam
Mediation and Conciliation Project Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice R.V.Raveendran, Chairman 2. Hon'ble Mr. Justice Cyriac Joseph 3. Hon'ble Mr. Justice A.M.Ahmadi 4. Hon'ble Mr. Justice Madan B.Lokur 5. Shri P.P.Rao, Sr. Advocate 6. Shri Raju Ramachandran, Sr. Adv. 7. Member Secretary, NALSA 8. Shri Sunil Thomas, Member Secretary
Arrears Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice P.Sathasivam, Chairman 2. Hon'ble Mr. Justice Madan B. Lokur 3. Hon'ble Mr. Justice P.K. Balasubramanyan 4. Hon'ble Mr. Justice V.S.Aggarwal 5. Hon'ble Mr. Justice P.K.Bahri 6. Shri G.E.Vahanvati, Attorney General 7. Prof. Dr. Mohan Gopal 8. Shri Sunil Thomas, Member Secretary
Supreme Court Legal Services Committee (S.C.L.S.C)	Hon'ble Mr. Justice Altamas Kabir
Common panel of Senior Advocates and Advocates-on-Record for the use of SCLSC and the Registry and of Non-Advocates-on-Record for the use of the Registry for the Years 2010-2011.	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Altamas Kabir 2. Hon'ble Mr. Justice R.V. Raveendran 3. Hon'ble Mr. Justice Markandey Katju

COMMITTEES OF OFFICERS	
Departmental Promotion Committee of Registrars for making recommendations for promotion	<ol style="list-style-type: none"> 1. Shri T.Sivadasan, Registrar 2. Shri Sunil Thomas, Registrar 3. Shri Subhash Malik, Registrar
Departmental Promotion Committee for making recommendation for grant of ACP of non-gazetted staff as per the modified ACP	<ol style="list-style-type: none"> 1. Shri T.Sivadasan, Registrar 2. Shri Jagdish Chander, Addl. Registrar 3. Mrs. Seema Sinha, Addl. Registrar
Complaint Committee to deal with the complaints related to sexual harassment of women employed in the Supreme Court Registry.	<ol style="list-style-type: none"> 1. Mrs. Promila Sharma, Addl. Registrar 2. Mrs. Meera Hemant, Asstt. Registrar 3. Ms.Savita Pandey, Asstt. Treasurer 4. Sh. Deepak Jain, Addl. Registrar 5. Sh. Suraj Prakash, Asstt. Registrar
Committee to examine the requests from the dependents of deceased Court Servants for appointment on compassionate grounds.	<ol style="list-style-type: none"> 1. Registrar (J-I) 2. Registrar (Admn.) 3. Shri Ashok Menon, Registrar
Screening Committee for review of cases of Deputy Registrars and below for their continuance or otherwise in the service of this Registry beyond the age of 50/55/56/57/58 and 59 years.	<ol style="list-style-type: none"> 1. Shri M.P.Bhadran, Secretary General 2. Shri T.Sivadasan, Registrar 3. Shri M.K.Gupta, Registrar
Committee for Tender opening/inspection of purchase for Rs. 20,001 onwards.	<ol style="list-style-type: none"> 1. Shri S.K. Pahuja, Additional Registrar 2. Shri G. Natarajan, Additional Registrar 3. Shri R.S. Seth, Additional Registrar

Committee for Tender opening/inspection of purchase for Rs. 5,001/- to 20,000/-.	<ol style="list-style-type: none"> 1. Shri Basudev Sharma, Deputy Registrar 2. Mr. Rakesh Sharma, Deputy Registrar 3. Mr. R.L. Yadav, Assistant Registrar
Committee for inspection of purchases upto Rs. 5,000/-.	<ol style="list-style-type: none"> 1. Branch Officer, Admn. (Material) 2. Assistant Registrar, Admn. (Material) 3. Deputy Registrar (C&A)
Committee for opening of sealed quotation of the travel agent for purchase of air tickets for official tours of Hon'ble the CJI and Hon'ble Judges	<ol style="list-style-type: none"> 1. Registrar (Admn.-J) 2. Consultant (Protocol)
Anomalies Committee as envisaged under Sixth Central Pay Commission to examine, individual and post specific and cadre specific anomalies.	<ol style="list-style-type: none"> 1. Shri T.Sivadasan, Registrar 2. Shri Ashok Kumar, Registrar 3. Shri R.N.Nijhawan, Addl. Registrar
Committee for inspecting the entire godown and for comprehensive stock verification to maintain transparency	<ol style="list-style-type: none"> 1. Shri Ashok Menon, Registrar 2. Shri M.K.Gupta, Registrar 3. Shri Jagdish Chander, Addl. Registrar 4. Shri S.K.Pahuja, Addl. Registrar
Committee for inspecting whether any portion of any Lawyer Chamber is being used for commercial use by anyone i.e. private Typist/Photostat Machine Operator	<ol style="list-style-type: none"> 1. Shri M.K.Gupta, Registrar 2. Shri Ashok Kumar, Registrar 3. Shri Mahant Ram Kondle, Assistant Registrar